

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:830
ANSWERED ON:25.02.2011
SURVEY AND GRANT OF LEASE REGARDING MINERALS
Mahant Dr. Charan Das

Will the Minister of MINES be pleased to state:

(a) whether the Chhattisgarh State Government has sent proposals to the Union Government regarding survey of minerals and grant of lease for extraction of minerals which comes under Schedule One of the Mines and Mineral Development and Regulation (MMDR) Act, 1957 for prior approval during the last three years and the current year;

(b) if so, the details thereof, year-wise; and

(c) the number of proposals accorded approved by the Union Government?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a): Yes, Madam.

(b) & (c): Details of the mineral concession proposals viz. Mining Lease (ML), Prospecting Licence (PL), Reconnaissance Permit (RP) received by the Ministry of Mines from the Government of Chhattisgarh and those in which prior approval of the Central Government has been conveyed during the last 03 years and the current year are given below:

Year	Received				Approved			
	ML	PL	RP	Total	ML	PL	RP	Total
01.01.2008 to 31.12.2008	03	28	05	36	03	10	04	17
01.01.2009 to 31.12.2009	03	03	06					
01.01.2010 to 31.12.2010	21	05	07	33	01	01	02	04
01.01.2011 to 21.02.2011	01	01						

TOTAL 27 37 12 76 04 11 06 21